

ITEM NO.17

COURT NO.11

SECTION XI

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024**

**[Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]**

**PRASHANT KUMAR VERMA****Petitioner(s)****VERSUS**

**JIVAN BIMA RASHTRIYA SAHAKARI AVAS  
 SAMITI LIMITED & ANR.**

**Respondent(s)**

**IA No. 146517/2024 - EXEMPTION FROM FILING O.T.  
 IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES**

**WITH**

**SLP(C) No. 14679/2024 (XI)  
 IA No. 146458/2024 - EXEMPTION FROM FILING O.T.  
 IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES**

**SLP(C) No. 14677-14678/2024 (XI)  
 IA No. 146414/2024 - EXEMPTION FROM FILING O.T.  
 IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 15166-15167/2024 (XI)  
 IA No. 149656/2024 - EXEMPTION FROM FILING O.T.  
 IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 15647/2024 (XI)  
 IA No. 154329/2024 - EXEMPTION FROM FILING O.T.  
 IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES**

**SLP(C) No. 17592/2024 (XI)  
 IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT; IA No. 158669/2024 - EXEMPTION FROM FILING O.T.**

**Diary No(s). 26132/2024 (XI)  
 IA No. 180608/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
 THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
 IA No. 180605/2024 - APPLICATION FOR SUBSTITUTION  
 IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 180596/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 180599/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 180606/2024 - SETTING ASIDE AN ABATEMENT**

**Diary No(s). 26223/2024 (XI)**

**IA No. 171434/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT**

**IA No. 171430/2024 - APPLICATION FOR SUBSTITUTION**

**IA No. 171421/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 171424/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 171423/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 171431/2024 - SETTING ASIDE AN ABATEMENT**

**SLP(C) No. 17591/2024 (XI)**

**IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 164376/2024 - EXEMPTION FROM FILING O.T.**

**Diary No(s). 26560/2024 (XI)**

**IA No. 172923/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT**

**IA No. 172921/2024 - APPLICATION FOR SUBSTITUTION**

**IA No. 172924/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS**

**IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 172905/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 172913/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 172922/2024 - SETTING ASIDE AN ABATEMENT**

**Diary No(s). 26561/2024 (XI)**

**IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT**

**IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION**

**IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 183674/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT**

**SLP(C) No. 17593/2024 (XI)**

**IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 168156/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 20044/2024 (XI)**

**IA No. 178933/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**Date : 26-03-2025 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI**

**For Petitioner(s) :Ms. Rachana Srivastava, Sr. Adv.  
Mrs. Mona K. Rajvanshi, AOR  
Mr. Anurag Kashyap, Adv.  
Ms. Monika, Adv.**

**Ms. Jyoti Dastidar, AOR  
Mr. Abhijit Mittal, Adv.  
Ms. Shaivya Singh, Adv.**

**Ms. Manisha Bhandari, Adv.  
Mr. Ayush Kumar Dubey, Adv.  
Ms. Ishita Dhaila, Adv.  
Mr. Shashwat Sidhant, Adv.  
Mr. Omkar Shrivastava, Adv.  
Mr. Divyadeep Chaturvedi, AOR**

**For Respondent(s) :Mr. Sekhar G Devasa, Sr. Adv.  
Mr. Punit Vinay, AOR  
Mr. Prabodh Shukla, Adv.  
Mr. Jafar Ahmad, Adv.  
Mr. Aditya Kapoor, Adv.  
Mr. Harsh Trikha, Adv.**

**Mr. Prasanna S., AOR**

**Ms. Pooja Dhar, AOR  
Ms. S. Ambica, Adv.**

**Mr. Talha Abdul Rahman, AOR  
Mr. M Shaz Khan, Adv.  
Mr. Rafid Akhter, Adv.**

Mr. Sudhanshu Tewari, Adv.  
Mr. Faizan Ahmad, Adv.

Mr. Lalan Chaudhary, Adv.  
Mr. Nishant Anshul, Adv.  
Mr. Rajesh Tiwari, Adv.  
Mr. Siddhartha Patra, Adv.  
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The matters stand adjourned to 16.04.2025.

(INDU MARWAH)  
AR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)